

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1921
ANSWERED ON:17.12.2013
INCLUSION OF CASTES IN SC LIST
Singh Dr. Raghuvansh Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the State Government of Bihar has submitted a proposal to the Union Government for inclusion of extremely backward classes such as Tatwa, Tanti, Kumhar, Kanu, Pal, Gadheria, Kahar, Hazam in the list of Scheduled Castes (SCs);
- (b) if so, the details thereof;
- (c) whether the Institute of Social Studies has justified inclusion of the above extremely backward classes in the list of SCs; and
- (d) if so, the action proposed to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

(a) to (d) : Government of Bihar had furnished a proposal for inclusion of Tanti (Tatwa), Kumhar and Kanu castes in the list of Scheduled Castes alongwith ethnographic reports of A.N.Singh, Social Studies Institute, Patna, in support of the proposal. In accordance with the approved Modalities to consider modification in the list of Scheduled Castes, the aforesaid proposal of the Government of Bihar was referred to office of the Registrar General of India (RGI), which did not support the same. Observations of the RGI have been conveyed to the State Government for review or further justification of their proposal.

No proposal has been received from the State Government of Bihar for inclusion of Pal, Gadheria, Kahar and Hazam castes in the list of Scheduled Castes.